

| Annexure 4 | | | | | | | | | | | | | |
|--|---|---------------------------|----------------------|--------------------------|---------------------------|-----------------------------|------------------------|---------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| Name of the corporate debtor: RBEP Entertainment Private Limited (In CIRP) | | | | | | | | | | | | | |
| Date of commencement of CIRP: 14-10-2025 | | | | | | | | | | | | | |
| List of Creditors Updated on: 17-03-2026 | | | | | | | | | | | | | |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC. | | | | | |
| 1 | Citi Securities and Financial Services Private Limited | 17-11-2025 | ₹ 24,09,08,033.00 | ₹ 24,03,47,870.00 | Unsecured | - | No | 0.36% | - | - | ₹ 5,60,163.00 | - | The amount of ₹5,60,163/- was not admitted due to excess interest. |
| 2 | Valuecorp Securities & Finance Limited | 17-11-2025 | ₹ 39,20,85,205.00 | ₹ 39,20,85,205.00 | Unsecured | - | No | 0.59% | - | - | - | - | The claim has been admitted. |
| 3 | DSSF Series 1 (a scheme of Dickey Special Situation Investment Trust) | 26-11-2025 | ₹ 14,43,80,02,940.00 | ₹ 12,65,17,55,176 | Unsecured | - | No | 19.12% | - | - | ₹ 1,78,62,47,764.19 | - | The amount of ₹1,78,62,47,764.19/- was not admitted due to excess interest. |
| 4 | Celebrita Mediahouse Private Limited | 03-12-2025 | ₹ 9,09,84,80,598.00 | ₹ 6,88,44,68,908.00 | Unsecured | - | No | 10.40% | - | - | ₹ 2,21,40,11,690.00 | - | The balance amount of ₹2,21,40,11,690/- was not admitted as interest is computed on a simple interest basis in accordance with the agreement. |
| 5 | Skyline Global Trade Pvt Ltd | 13-01-2026 | ₹ 3,61,71,20,511.00 | - | Unsecured | - | No | 0.00% | - | - | ₹ 3,61,71,20,511.00 | - | Claim not admitted due to non-submission of required supporting documents despite repeated reminders. Subject to consideration upon receipt and verification of requisite documents. |
| 6 | CLE Private Limited | 13-01-2026 | ₹ 2,23,48,90,593.00 | ₹ 2,23,48,90,593.00 | Unsecured | - | No | 3.38% | - | - | - | - | The claim has been admitted. |
| 7 | Sahishnata Advisory Services Private Limited | 20-01-2026 | ₹ 3,08,14,25,441.00 | ₹ 3,08,14,25,441.00 | Unsecured | - | No | 4.66% | - | - | - | - | The claim has been admitted. |
| 8 | IPPY Entertainment Private Limited | 20-01-2026 | ₹ 3,72,20,79,967.00 | ₹ 3,72,20,79,967.00 | Unsecured | - | No | 5.62% | - | - | - | - | The claim has been admitted. |
| 9 | Edrishti Movies Private Limited | 22-01-2026 | ₹ 2,98,41,46,895.00 | ₹ 2,98,41,46,895.00 | Unsecured | - | No | 4.51% | - | - | - | - | The claim has been admitted. |
| 10 | Pifiniti Movies Private Limited | 28-01-2026 | ₹ 3,58,51,60,874.00 | ₹ 3,58,51,60,874.00 | Unsecured | - | No | 5.42% | - | - | - | - | The claim has been admitted. |
| 11 | Thwink Big Content Private Limited | 28-01-2026 | ₹ 7,86,74,11,692.00 | ₹ 7,86,74,11,692.00 | Unsecured | - | No | 11.89% | - | - | - | - | The claim has been admitted. |
| 12 | Accura Productions Private Limited | 28-01-2026 | ₹ 7,84,26,50,738.00 | ₹ 7,84,26,50,738.00 | Unsecured | - | No | 11.85% | - | - | - | - | The claim has been admitted. |
| 13 | Netizen Engineering Private Limited | 29-01-2026 | ₹ 3,01,04,22,543.00 | ₹ 1,24,00,00,000 | Unsecured | - | No | 1.87% | - | - | ₹ 1,77,04,22,543.00 | - | Claim admitted at Rs. 124,00,00,000/- . Interest amount of Rs. 177,04,22,543/- not admitted due to non-submission of supporting documents despite repeated requests. Subject to revision upon receipt of required documents. |
| 14 | Reliance Power Limited | 04-02-2026 | ₹ 2,56,88,55,451.00 | ₹ 2,56,88,55,451.00 | Unsecured | - | No | 3.88% | - | - | - | - | The claim has been admitted. |
| 15 | Adhar Project Management and Consultancy Private Limited | 10-03-2026 | ₹ 86,01,81,262.00 | ₹ 52,77,25,874.00 | Unsecured | - | No | 0.79% | - | - | - | ₹ 33,24,55,388.00 | The Claim is under verification. |
| Total | | | ₹ 65,54,38,22,743.00 | ₹ 55,82,30,04,683.81 | - | - | - | 84.34% | 0.00 | 0.00 | ₹ 9,38,83,62,671.19 | ₹ 33,24,55,388.00 | |

Note: The claims have been admitted based on the documents and information submitted by the respective claimants. Further, the Resolution Professional has yet to receive certain information and documents from the Suspended Board of Directors. Accordingly, the amounts admitted are subject to change or modification upon receipt and verification of the additional information and documents from the Suspended Board of Directors.